

(14)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL HYDERABAD BENCH HYDERABAD

C.P.NO. 49 /97 in O.A.NO.203 /96

Between:

dt. 27-6-97

Ch. Iy laiah-

Applicant

And

1. T.K.A. Nair, Secretary to Govt., Dept. of Environment & Forests, Paryavaran Bhavan, CGO Complex, Lodhi Road, New Delhi.
2. Subir Datta, Secretary, Union Public Service Commission, Dholpur House, New Delhi.
3. M.S. Rajaji, The Chairman, Selection Committee, Secretariat Buildings, Hyderabad.
4. M.S. Rajaji, Chief Secretary, Secretariat, Hyderabad.
5. Mukharji, Principal Secretary to Govt., Forests, Environment Dept., Secretariat, Hyderabad.
6. Rangachari, The Principal Chief Conservator of Forests, Govt. of A.P., Aranya Bhavan, Saifabad, Hyderabad.

Respondents

Counsel for the Applicant : Mr. S. Satyam Reddy
Counsel for the Respondents : Mr. N.R. Devraj, Sr. CGSC
& Mr. P. Naveen Rao

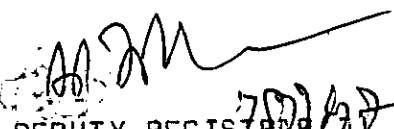
CORAM:

THE HON'BLE SHRI R. RANGARAJAN : MEMBER (A)
THE HON'BLE SHRI A.M. SIVA DAS : MEMBER (J)

THE TRIBUNAL MADE THE FOLLOWING ORDER:

Mr. Satyam Reddy for the applicant Mr. N.R. Devraj for the respondents and Mr. P. Naveen Rao for the State of A.P.,

In view of the time granted in M.A. 601/97 the CP is closed. However the applicants may revive the CP after the time granted in M.A. 601/97 is over, if by that time the judgement is not implemented.


DEPUTY REGISTRAR